



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-029/NCLAT/CHN BEN/2025

Dated: 06th Nov 2025

N O T I C E

Please take notice that the next date of hearing in the following matter in Chennai Bench is **10.11.2025**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 536/2025 For Condone Delay IA No. 1508/2025 For Stay IA No. 1509/2025	Shailendra Ajmera RP of Think & Learn Pvt Ltd Vs Amazon Web Services India Pvt Ltd	Ms. Lakshana Viravalli	Mr. Arun Karthik Mohan For Caveator

By order of Hon'ble Member (Judicial)

Chennai Bench

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